

**NATIONAL GREEN TRIBUNAL**  
**SOUTHERN ZONE, CHENNAI**  
**CAUSE LIST – Court Nos. 1 & 2**

Date: 21-02-2019

## Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
1	Application No. 154 of 2016(SZ)	Human Rights & Consumer Protection Cell Trust – Regd. No. 1/ 1V/ 2014 Rep. by its Chairman, Thakur Rajkumar Singh, Hyderabad and 3 others  <b>Vs</b>  The State of Telangana, Rep. by its Chief Secretary, Hyderabad, Telangana State and 8 others	M/s. Thakur Rajkumar Singh  <b>Party in person</b>  M/s.Yasmeen Ali for R1 to R3 and R5 to R7 M/s.T.Saikrishnan for R4 M/s. K.Sai Rama Murthy for R8, R9	<b>04-04-2019</b>
2	Application No. 156 of 2016 (SZ)	Human Rights & Consumer Protection Cell Trust – Regd. No. 1/1V/2014, Rep. by its Chairman, Thakur Rajkumar Singh, Hyderabad and 3 others  <b>Vs</b>  The State of Telangana, Rep. by its Chief Secretary, Hyderabad, Telangana State and others	Mr. Thakur Rajkumar Singh  <b>Party in person</b>  Mr.T.Saikrishnan for R2,3,4 Smt.Yasmeen Ali for R1,R5, R6 and R7 to R10 Mr.D.Sreenivasan for R11 Mr.N.Purushothaman for R12 Mr.Stanley Hebzon Singh for R21 to 23 M/s.Kolluri Mahesh – R13 Party-in-Person M/s.Boini Balaji – R14 Party-in-Person Mr.Md.Asif – R16 Party-in-Person M/s.Anwarunissa – R17 Party-in-Person Mr.T.Pandu Ranga	<b>04-04-2019</b>

			Reddy – R18 Party-in-Person Mrs.Edla Ramesh – R19 Party-in-Person M/s.Nandaram Lalitha – R20 Party-in-Person	
3	Application No.02 of 2017(SZ)	Meenava Thanthai K.R. Selvaraj Kumar Meenavar Nala Sangam Rep., by its President, M.R.Thiyagarajan, Chennai <b>Vs</b> The Chairman National Coastal Zone Management Authority, Govt. of India MoEF & CC, New Delhi and 8 others	K. Mageshwaran <b>Counsel for Applicant</b>  M/s.Me.Saraswathy for R1 M/s. M.K.Subramanian E.Manoharan & for R2 to R5,R8 M/s. S. Ramasubramanian Associates for R9	<b>04-04-2019</b>

## Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
4	Application No.33 of 2016(SZ)	Vakkanti Koteswar rao, Nalgonda Dist., Telangana state. <b>Vs</b> Union of India, MoEF & CC, Rep. by its Secretary, New Delhi and 7 others	M/s. Stanly Hebzon Singh <b>Counsel for Applicant</b> M/s. M. Sumathi for R1 Ms. H. Yasmeen Ali for R2, R3, R5, R6, R9 Mr. T. Sai Krishnan for R4 & R7 M/s. Narayanasamy for R8	<b>04-04-2019</b>
5	M.A.No.119 of 2017(SZ) <b>IN</b> Application No. 37 of 2015 (SZ)	Human Rights & Consumer Protection Cell Trust, Serilingampally, Hyderabad, Telangana State <b>Vs</b> The State of Telangana, Hyderabad, Telangana State and 6 others	Shri. Thakur Rajkumar Singh <b>Party in Person</b> M/s.Yasmeen Ali for R1, R4 and R5 M/s D.Sreenivasan, K.Prakash for R2 M/s.T.Sai Krishnan for R3 K.V.S. Phani Chandar and P.Premkumar	<b>(File submitted to Principal Bench, New Delhi)</b>

	Application No. 37 of 2015 (SZ)	Human Rights & Consumer Protection Cell Trust, Serilingampally, Hyderabad, Telangana State <b>Vs</b> The State of Telangana, Hyderabad, Telangana State and 6 others	for R6 & R7  Shri. Thakur Rajkumar Singh <b>Party in Person</b>  M/s.Yasmeen Ali for R1, R4 and R5 M/s D.Sreenivasan, K.Prakash for R2 M/s.T.Sai Krishnan for R3 K.V.S. Phani Chandar and P.Premkumar for R6 & R7	
6	M.A.No.118 of 2017 <b>IN</b> Application No. 115 of 2016(SZ)	Human Rights & Consumer Protection Cell Trust – Regd. No. 1/1V/2014 Rep. by its Chairman, Thakur Rajkumar Singh, Serilingampally, Hyderabad <b>Vs</b> The State of Telangana, Rep. by its Chief Secretary, Hyderabad, Telangana State and 5 others	Mr. Thakur Rajkumar Singh <b>Party in person</b>  Mrs. H.Yasmeen Ali for R1, R4 & R6 Mr. T.Sai Krishnan for R2 & R3 M/s. D.Sreenivasan K.Prakash for R5	<b>04-04-2019</b>
	Application No. 115 of 2016(SZ)	Human Rights & Consumer Protection Cell Trust – Regd. No. 1/1V/2014 Rep. by its Chairman, Thakur Rajkumar Singh, Serilingampally, Hyderabad <b>Vs</b> The State of Telangana, Rep. by its Chief Secretary, Hyderabad, Telangana State and 5 others	Mr. Thakur Rajkumar Singh <b>Party in person</b>  Mrs. H.Yasmeen Ali for R1, R4 & R6 Mr. T.Sai Krishnan for R2 & R3 M/s. D.Sreenivasan K.Prakash for R5	

7	Application No.203 of 2015(SZ)	<p>Karivetty, Katthalai, Mummudicholagam, Sathappadi, U. Adhanoor, Valayamadevi, Valayamadevi Keel Villager Land, House and Plot Owner Association, Rep. by its President Mr. R, Kaliamoorthy, Cuddalor Dist.</p> <p><b>Vs</b></p> <p>The Govt of India Rep by its Secretary MoEF, New Delhi and 5 others</p>	<p>M/s. Thangavel <b>Counsel for Applicant</b></p> <p>M/s. M. Sumathi for R1 M/s. E. Manoharan for R2, R3, R4 M/s. N. Nithyanantham for R5 M/s. R. Dhanasekar for R6</p>	<b>(File submitted to Principal Bench, New Delhi)</b>
8	Application. No.167 of 2017 SZ	<p>T. Sujitha Jessie Colachel, Kanniyakumari District</p> <p><b>Vs</b></p> <p>The Chairman, Tamil Nadu Pollution Control Board, Chennai and 4 others</p>	<p>M/s. N. Sudhagar Nagaraj <b>Counsel for Applicant</b></p> <p>M/s. Yasmeen Ali for R1 &amp; R2 M/s. E. Manoharan for R3 &amp; R4 M/s. Jayaprakash for R5</p>	<b>04-04-2019</b>

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